

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD - Training Programme - Conducting of Webinar to all the Judicial officers working in the State of Telangana on **21.03.2021(SUNDAY)** through Cisco Webex Events Video Connectivity from **10:30 a.m., to 12:00 noon** on the topic of **"Preservation and destruction of Records"** by the Hon'ble Sri Justice P.Naveen Rao, Judge, High Court for the State of Telangana, Hyderabad - Letter received from the Director, Telangana State Judicial Academy, Secunderabad - **Postponed - ORDERS - ISSUED.**

- READ:**
1. Letter ROC No.195/2021/TSJA-Sec'bad, dated 17.03.2021 from the Director, Telangana State Judicial Academy, Secunderabad.
 2. High Court Proceedings order ROC.No.1025/2021-B.Spl., Dated:18.03.2021.
 3. High Court Proceedings order ROC.No.1025/2021-B.Spl., Dated:19.03.2021.
 4. Letter ROC No.195/2021/TSJA-Sec'bad, dated 20.03.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No.1025/2021-B.SPL., DATED: 20.03.2021.

The High Court is pleased to pass the following Orders:

All the Judicial Officers are hereby informed that the Webinar which is proposed to be conducted on 21.03.2021 through Cisco Webex Events Video Connectivity from 10:30a.m., to 12:00noon., on the topic of **"Preservation and destruction of Records"** by the Hon'ble Sri Justice P.Naveen Rao, Judge, High Court for the State of Telangana, Hyderabad is **Postponed.**

NOTE: The proceeding is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. All the Judicial officers In the State of Telangana.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Caused Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.

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